

(d) whether Government propose a to arrange for the stoppage of this Express at Dhanbad in lieu of Gomoh to suit the conveniences of the public ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes. A service halt at Gomoh for change of crew is provided but booking of passengers is not allowed.

(b) It is a big industrial belt.

(c) Yes.

(d) No.

#### Industries in Bihar

7509. SHRI JAGANNATH MISHRA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) what is the position of Bihar with regard to the development of industries as compared to other States in the country ;

(b) the causes of its industrial backwardness ; and

(c) whether Government propose to remove this backwardness taking North Bihar into special consideration ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM GZA) : (a) to (c). Bihar, along with the states of Andhra Pradesh, Assam, Jammu and Kashmir, Madhya Pradesh, Nagaland, Orissa, Rajasthan and Uttar Pradesh, has been declared as backward by the Working Group set up for the identification of backward areas. The causes of Bihar's industrial backwardness are, in common with other such areas, the lack of adequate infrastructure and of social overheads. With a view to accelerating the industrial development of the backward areas including Bihar, certain districts/areas have been selected for purposes of concessional finance from financial institutions and for 10% Central Grant/Subsidy for industries to be started in those areas. The districts selected for concessional finance so far as Bihar is concerned are Santhal Parganas, Bhagalpur, Palamau, Champaran, Saran,

Darbhanga, Purnea, Muzaffarpur and Saharsa (six of which are in North Bihar). For the 10% Central Grant/Subsidy Darbhanga (in North Bihar) and Bhagalpur districts have been selected from Bihar. Recently a joint institutional study team consisting of IDBI, ICICI, IFC, etc. has made an industrial survey of Bihar and submitted a report which is under examination.

#### लघु उद्योगों का विकास करने हेतु भारत तथा डेनमार्क के बीच समझौता

7510. श्री जगन्नाथ मिश्र : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लघु उद्योगों का विकास करने हेतु भारत और डेनमार्क के बीच हाल ही में एक समझौता हुआ है ;

(ख) इस समझौते के अन्तर्गत डेनमार्क से भारत को किस प्रकार की सहायता प्राप्त होगी ;

(ग) जिन स्थानों पर उक्त योजना कार्यान्वित की जायेगी, उनके नाम क्या है ; और

(घ) क्या सरकार का विचार उत्तरी बिहार में लघु उद्योगों का विकास करने हेतु वहां ऐसी योजना लागू करने के प्रश्न पर विचार करने का है ?

औद्योगिक विकास मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : (क) से (ग). वंगलौर की औद्योगिक वस्ती में औजार बनाने वालों के लिये एक तकनीक प्रशिक्षण केन्द्र और एक सेवा केन्द्र स्थापित करने के लिये नई दिल्ली में दिनांक 8 जुलाई 1971 को भारत और डेनमार्क के बीच एक समझौते पर हस्ताक्षर

हुए। डेनमार्क की सरकार दोनों केंद्रों के लिए औजार और 5 डेनिश विशेषज्ञों की सेवाये प्रदान करेगी तथा डेनमार्क में भारतीय तकनीशियनों के प्रशिक्षण की सुविधा भी उपलब्ध करेगी।

(घ) जी नहीं। दूल्ह रूम स्थापित करने की व्यवस्था की आवश्यकता तभी होगी जब इस सुविधा का लाभ उठाने के लिये यहाँ पर्याप्त संख्या में लघु उद्योग एक को की स्थापना की जायेगी।

#### Establishment of H. M. T. Units in U. P.

7511. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether a unit of Hindustan Machihe Tools Ltd is likely to be established in U. P. during the Fourth Plan ; and

(b) if so, the location of this Unit ?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) :

(a) There is no such proposal.

(b) Does not arise.

#### Mine Explosion on Railway Track in Assam

7512. SHRI S. M. BANERJEE :  
SHRI MAHA DEEPAK SINGH :  
SHRI SAMAR GUHA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether any arrest has been made of a person or persons in connection with mine explosion on the Railway track in Assam ; and

(b) whether it has proved to be an act of sabotage by Pakistani Agent ?

THE MINISTER OF RAILWAYS  
(SHRI HANUMANTHAIYA) : (a) No.

(b) Not yet known.

#### Reduction of Project Allowance in Bharat Heavy Electricals, Hardwar

7513. SHRI S.M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Project Allowance in Bharat Heavy Electricals Ltd., Hardwar, has been reduced ;

(b) if so, whether this demand and other outstanding demands of the employees are under consideration ; and

(c) if so, when a final decision is likely to be taken ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :  
(a) to (c). The project allowance in Bharat Heavy Electricals Limited, Hardwar, has been discontinued with effect from 1.7.1970. All aspects relating to the demand of project allowance have been settled finally and the matter is no longer outstanding. The various other demands received from the Recognised Union alongwith the demand for continuance of project allowance were discussed and an agreement was reached by the Management with the Recognised Union on 8.8.1970. However, minor demands received, in the day to day working from the recognised union and others are considered and attended to by the Management of the Company.

#### Enquiry into the Working of Industrial Units

7514. SHRI N. K. SANGHI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have considered the desirability of evolving a machinery to enquire into the functioning of industrial units which employ more than 10,000 workers and continue to show poor performance over two years and show signs of financial breakdown ; and